

(ब) क्या प्रदर्शनकारियों ने एस० डी० प्रो० को संबोधित एक ज्ञापन पेश किया था ;

(ग) यदि हां, तो तत्संबंधी ब्यौरा क्या है ; प्रौर

(घ) उस पर सरकार द्वारा क्या कार्यवाही की गई है ?

गृह मंत्रालय में राज्य मंत्री (श्री योगेन्द्र मकवाना) : (क) से (घ) : बिहार सरकार से सूचना आनी है और सदन के पटल पर रख दी जायेगी।

**Resignation of Babubhai Patel  
Ministry of Gujarat**

1871. SHRI MAGANBHAI BAROT: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether it is a fact that Shri Babhubhai Patel, Ex-Chief Minister, Gujarat had himself declared, immediately after results of Lok Sabha Poll, that he intends to tender the resignation of his Government in view of the poll outcome being against his party; and

(b) is it true that the State Government had earlier agreed to hold Assembly elections along with Lok Sabha poll, but subsequently changed its stand from time to time?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI YOGENDRA MAKWANA): (a) and (b). According to the facts furnished by the State Government, they have no information regarding part (a) of the question. As regards part (b), their reply is in the negative. It has also been confirmed by the Election Commission of India that they did not receive any formal communication from the State Government regarding holding of Assembly General Elections with the Lok Sabha General Elections, 1980. It has been added that the then Chief Minister of Gujarat

had a discussion with the Chief Election Commissioner in the matter when the latter was at Ahmedabad in September, 1979. However, the matter was not pursued by the State Government.

**Guidelines on Central Intervention in  
Law and Order in States**

1872. SHRI AMAR ROY PRADHAN: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether any clear guidelines have been laid down about the desirability of Central intervention when the State Government concerned fail to effectively check the deterioration of law and order situation; and

(b) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS. (SHRI YOGENDRA MAKWANA): (a) No, Sir.

(b) Does not arise.

**Restrictions on presence of journalists  
on arrival/departure of high dignitaries**

1873. SHRI R. K. MHALGI: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the arrival and departure of high dignitaries and the President and Vice-Presidents have been restricted to Journalists covering the programmes;

(b) if so, the reasons thereof;

(c) whether the Journalists covering the arrival of Vice-President at Chandigarh airport were prohibited to cover the incident on March 1, 1980; and

(d) whether Government have noted the protest of the Journalists in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS. (SHRI YOGENDRA MAKWANA):

(a) No, Sir.

(b) Does not arise.